

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/746(CHE)2024 in IA/IBC/248/2023

PETITION NUMBER : IBA/876/2020

**NAME OF THE PETITIONER : Vijayakumari Natarajan(Liquidator)
M/s Galva India Private Limited**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Reg 44(2) of IBBI 2016 R/w Rule 11 of
NCLT Rules 2016**

ORDER

Ld. Counsel Mr. Ulaganathan for the Liquidator. Ld. Liquidator is present in person.

This is an Application seeking extension of liquidation period by 3 months from 20.03.2024 to 20.06.2024. The Applicant has given the reason for the delay as they require certain documents to complete the transaction audit report, which involves considerable time, thus seeking for extension.

Heard and perused records.

Considering the above, liquidation period is extended. Application is disposed off.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk